## GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

# RAJYA SABHA UNSTARRED QUESTION NO. 2043

(TO BE ANSWERED ON 08.08.2024)

### EXTENSIONS GRANTED TO OFFICERS OF ALL INDIA SERVICES

#### 2043. SHRI DEREK O' BRIEN:

Will the **PRIME MINISTER** be pleased to state:

- (a) the total number and details of All India Service officers in service currently who have received an extension of tenure, service-wise, batch-wise and cadre-wise;
- (b) the details of All India Service officers currently on extension, who have received more than one extension in service, service-wise, batch-wise and cadre-wise; and
- (c) the reasons for offering extension to officers of All India Service currently in service?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): Eight IAS officers and two IPS officers, currently in service, have received extension of service in public interest, details of which are as under:-

Service	Batch	Cadre
IAS	1982	Jharkhand
	1984	Assam-
		Meghalaya
	1987	AGMUT
		Andhra Pradesh
	1988	Andhra Pradesh
		Madhya Pradesh
		Uttarakhand
	1989	West Bengal
IPS	1988	Himachal Pradesh
	1989	Chhattisgarh

Three IAS officers of the above, currently in service, have received more than one extension of service.

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